

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BALMUKH GOLDJEWEL & MULTITRADING PRIVATE LIMITED

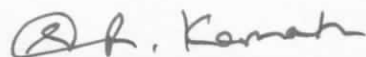
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Balmukh Goldjewel & Multitrading Private Limited
2.	Date of incorporation of corporate debtor	16-06-2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74110PN2016PTC165024
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No. 1, SN. 57/3, Mayura Vihar, Blg-Q Kothrud Pune MH-411029
6.	Date of closure of Insolvency Resolution Process	10 th November, 2023
7.	Liquidation commencement date of corporate debtor	21 st November, 2023 date known (Order passed on 10 th November, 2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Rajesh Ramesh Kamath IBBI/IPA-001/IP-P01606/2019-2020/12481
9.	Address and e-mail of the liquidator, as registered with the Board	301 A Wing Green Gagan Near Lokhandwala, Akurli Road Kandivali East, Mumbai Suburban, Maharashtra, 400101 Email: iprrkamath@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	SHOP 76, WHISPERING PALMS SHOPPING CENTER, LOKHANDWALA, AKURLI ROAD, KANDIVALI EAST, MUMBAI:-400101 Email: balmukh.abc@gmail.com
11.	Last date for submission of claims	21 st December, 2023

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Balmukh Goldjewel & Multitrading Private Limited on 21st November, 2023.

The stakeholders of Balmukh Goldjewel & Multitrading Private Limited are hereby called upon to submit their claims with proof on or before 21st December, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Rajesh Ramesh Kamath
Insolvency Professional (IBBI Regd.)
IBBI/IPA - 001/IP-P-01606/2019-2020/12481

Mr. Rajesh Ramesh Kamath
Liquidator of Balmukh Goldjewel & Multitrading Private Limited
Registration No. IBBI/IPA-001/IP-P01606/2019-2020/12481
AFA Number: AA1/12481/02/060624/105799
AFA valid upto: 06.06.2024

Date: November 24, 2023
Place: Mumbai



एक गैर-मुस्लिम परिवार के बच्चे और माता-पिता को मारने के आरोप में एक मुस्लिम परिवार के दो सदस्यों को जमानत पर छोड़ा गया।

दो मुस्लिम परिवारों के बीच एक झड़प के बाद एक गैर-मुस्लिम परिवार के दो सदस्यों को मारने के आरोप में एक मुस्लिम परिवार के दो सदस्यों को जमानत पर छोड़ा गया।

[illegible]

1. *Explain the importance of the following factors in the development of a country's economy:*

[illegible]

1	what are the main components of the system?	the main components of the system are the hardware, the software, the data, and the people.
2	what are the main components of the system?	the main components of the system are the hardware, the software, the data, and the people.
3	what are the main components of the system?	the main components of the system are the hardware, the software, the data, and the people.

[illegible][illegible][illegible]

11. *Journal of the American Medical Association*, 1997; 278: 1019-1024.